

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 564 of 2020**

**IN THE MATTER OF:**

**K. Siddharth Jain, Partner,  
M/s. Karma Exports**

**...Appellant**

**Versus**

**M/s. Shree Krishna Polystrap Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant : Mr. Gulshan Kr. Sachdev, Advocate**

**For Respondent : Mr. C. Ramesh Kumar, Advocate**

**ORDER**  
**(Through Virtual Mode)**

**09.11.2020** Due to paucity of time, the matter could not be taken up for hearing today.

List the appeal 'for hearing' on **17<sup>th</sup> December, 2020**.

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[ Justice Anant Bijay Singh ]**  
**Member (Judicial)**

**[ Shreesha Merla ]**  
**Member (Technical)**

/ns/gc/